

3A-128/01

13.9.91

Present : None for the applicant.

Shri B.K. Aggarwal, counsel for the  
respondents.

The case has been called out twice.  
Nobody is present on behalf of the applicant <sup>today</sup> and on  
several earlier dates <sup>also</sup> i.e. 3.8.91, 2.7.91, 10.7.91  
and 20.6.91. It seems that the applicant has lost  
his interest in pursuing the case. Accordingly,  
the case is dismissed in default.

*Vein*  
(T.S. OBEROI)

MEMBER (J)  
13.9.91

*Dechabur*  
(D.K. CHAKRAVORTY)

MEMBER (A)  
13.9.91